

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1944

ANSWERED ON:15.03.2005

DEVELOPMENT OF SPORTS IN RURAL AREAS

Jogi Shri Ajit;Khan Shri Sunil;Kulaste Shri Faggan Singh;Pateriya Smt. Neeta;Rana Shri Kashi Ram;Thummar Shri Virjibhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the funds allocated for development of sports during the last three years and thereafter especially in rural areas, State-wise ;
- (b) whether any stadia have been constructed in States during the said period ;
- (c) if so, the details thereof and if not, the reasons therefor State-wise ;
- (d) whether any registered club get any facilities from the Government for the development of sports and games ; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) Specific State-wise funds are not allocated under the sports infrastructure schemes for development of sports in the country including rural areas . Depending upon the receipt of viable proposals from State Governments, schools, colleges etc., admissible grant is provided under the following Sports Infrastructure Schemes :

- (i) Grants for Creation of Sports Infrastructure ;
- (ii) Grants to Rural Schools for purchase of sports equipment and development of playground ;
- (iii) Grants for Promotion of Sports in Universities & Colleges ; and
- (iv) Grants for Installation of Synthetic Playing Surfaces ,

(b) Yes, Sir. State-wise details of stadia completed under the scheme of "Grants for Creation of Sports Infrastructure" from 2001-02 to 2004-05 (as on 28.2.2005) with Central assistance have been given in the enclosed Annexure .

(c) : Details are given in (b) above . It is for the State Government to send proposals for construction of stadium and to expedite completion of the stadia approved by the Central Government.

(d) Yes, Sir.

(e) Registered Non Government Organizations including clubs who are active in the field of sports are eligible for seeking central assistance in accordance with the approved pattern subject to the receipt of viable proposals from them for construction of stadia, swimming pool, playfields etc. for the development of sports and games. However, this Centrally Sponsored Scheme is being transferred to State Sector with effect from 1.4.2005.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1944 FOR 15.3.2005 BY SHRI FAGGAN SINGH KULASTE , SHRI KASHIRAM RANA , SHRI SUNIL KHAN , SHRI V.K.THUMMAR , SHRIMATI NEETA PATERIYA AND SHRI AJIT JOGI REGARDING DEVELOPMENT OF SPORTS IN RURAL AREAS.

Number of Stadia completed under the Scheme of Grants for Creation of Sports Infrastructure from 2001-2002 to 2004- 2005 (as on 28.2.2005)

Name of the State	2001-02	2002-	2003-	2004-
2003	2004	2005 (as on 28.2.2005)		
Andhra Pradesh	0	0	7	0
Arunachal Pradesh	2	0	1	0
Delhi	1	0	0	0
Haryana	0	1	0	1
Himachal Pradesh	0	1	0	1
Gujarat	0	0	0	1
Karnataka	2	11	3	3
Kerala	1	0	2	0
Madhya Pradesh	0	0	1	0
Maharashtra	0	0	1	1
Manipur	0	0	0	1
Mizoram	0	0	1	0
Nagaland	0	1	0	3
Punjab	8	1	0	0
Rajasthan	0	0	0	1
Tamilnadu	0	0	1	2
Uttar Pradesh	0	0	0	1
West Bengal	0	0	1	0
Total	14	15	27	15